

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 8221 OF 2011

SURJIT KAUR GILL &amp; ANR.

Appellant (s)

VERSUS

ADARSH KAUR GILL& ANR.  
(With office report )

Respondent(s)

Date: 23/01/2014 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE  
HON'BLE MR. JUSTICE KURIAN JOSEPHFor Appellant(s) Mr. Shyam Diwan, Sr.Adv.  
Mr. Gaurav Kejriwal,Adv.For Respondent(s) Mr.C.A. Sundaram, Sr.Adv.  
Ms. Rohini Musa,Adv.UPON hearing counsel the Court made the following  
O R D E R

At the request of Mr. Diwan learned senior counsel appearing on behalf of the appellants, the matter is adjourned by one week.

The matter to retain its position.

[Usha Bhardwaj]  
A.R-cum-P.S.[Sneh Lata Sharma]  
Court Master